

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3656 of 2021

Raj Kumar Srivastava ... Petitioner

Versus

The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Mr. Amitbh Prasad, Advocate

For the State : Mr. Sardhu Mahto, A.P.P.

Order No. 02

Dated 13th April, 2021

As prayed for, let this case be listed after a week.

(RONGON MUKHOPADHYAY,J.)